

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA-145 of 2013 in
DFR-771 of 2013

Dated : 6th May, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s Vianney Enterprises ... **Appellant(s)**

Versus

Kerala State Electricity Regulatory
Commission & Anr. ... **Respondent(s)**

Counsel for the Appellant (s) : **Mr. Ramji Srinivasan, Sr. Adv.**
Mr. Sumeet Lall
Mr. Shwetabh Sinha

ORDER

IA-145 of 2013
(Appl. for condonation of delay)

Issue notice to the Respondents returnable on 04.07.2013.
Dasti service is permitted. Registry is also directed to issue notice to
the Respondents.

Post the matter on **04.07.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vt